

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

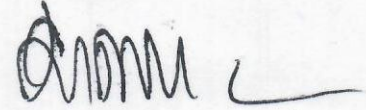
ORDER

Pursuant to the Minutes of meeting dated 02.11.2018 of Hon'ble High Court of Delhi, the following committee is constituted with immediate effect :-

<i>Name of the Committee</i>	<i>Name of the Officer</i>	<i>Designated as</i>
Committee for training programme for sensitization of court staff with respect to the special needs of the differently abled litigants appearing in the Courts.	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act) (CBI) (Central)	Chairperson
	Ms. Kaveri Baweja ASJ (Central)	Member
	Ms. Neeti Suri Mishra (Central)	Member
	Ms T. Priyadarshini MM (NI Act)-01 (West)	Member

The Administrative Civil Judge (West) shall be the nodal officer of the committee.

However, the correspondence with the Hon'ble High Court will be done only through the Ld. District & Sessions Judge (West).



(MANOJ JAIN)
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING) ✓

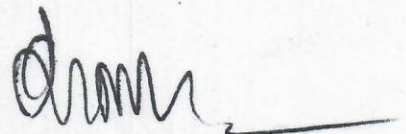
20/586-612

No. _____/Committee/Gaz./DJ West/2019

Dated, Delhi the 07/11/19

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Delhi.
3. The Officer concerned.
4. The Officer In-charge, Admin. Branch, West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Administration Branch, West District is directed to pursue the matter with the said committee.
6. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
7. The PS to the District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. For uploading on layer.



DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING) ✓